

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).2355/2004

H.U.D.A. & ORS.

Petitioner(s)

VERSUS

VIJETA ARYA

Respondent(s)

(With appln(s) for c/delay in filing counter affidavit and prayer for interim relief and offic
e report)

Date: 28/02/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ugra Shankar Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time more is granted, as prayed for, as last chance, to file rej
oinder affidavit.

Whether rejoinder affidavit is filed or not, list before the Hon'ble Court
after the expiry of

the aforesaid period of two weeks.

(B.SUDHEENDRA KUMAR)

Registrar

hj